
G. Subramaniam & Others Vs V.T. Pattilingam

Second Appeal No. 36, 37 Of 2013, Miscellaneous Petition No. 1 + 1 Of 2013

Court: Madras High Court

Date of Decision: July 3, 2019

Acts Referred:

Evidence Act, 1872 & Section 91#Specific Relief Act, 1963 & Section 16(c)

Hon'ble Judges: P.T. Asha, J

Bench: Single Bench

Advocate: Muthumani Doraisami, .P. Valliappan

Final Decision: Dismissed

Judgement